# COVERNMENT OF

#### LAW DEPARTMENT

Legislative

### West Bengal Act III of 1959

#### THE WEST BENCAL APPROPRIATION ACT, 1959.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 30th March, 1959.]

30th March, 1959.

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirtyfirst day of March, 1960.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1960;

It is hereby enacted in the Tenth Year of the Republic of India, by the Legislature of West Bengal, as follows:

- 1. This Act may be called the West Bengal Appropria- short title. tion Act, 1959.
- 2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred and forty-one crores, seventy-two lakhs, twenty-nine thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1960, in respect of the services specified in column 2 of the Schedule.

Issue of the Consolidated Fund of Bengal for the year 1959-60.

3. The sums authorised to be paid and applied from and Appropriatout of the Consolidated Fund of West Bengal by this Act tion. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1960.

\*Price-Indian, 19 nP.; English, 4d.

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(Schedule.)

# SCHEDULE.

(See sections 2 and 3.)

1	2		3			
Gran		Sum	Sums not exceeding			
No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.		
•	A—Direct Demand on the Revenue.	Rs.	Rs.	Rs.		
1	4—Taxes on Income other than Corporation Tax and Estate Duty.	5,99,000	2,000	6,01,000		
	7—Land Revenue	)				
2	AA—Principal Revenue Heads—Forest and other Capital Accounts outside the Revenue Account.	6,14,27,000	~	6,14,27,000		
	65—Payment of Compensation to Land Holders, etc., on the abolition of the Zamindary System.	<u> </u>				
End	Total—Grant No. 2	6,14,27,000	••	6,14,27,000		
• .						
95.5 ·	A—Direct Demand on the Revenue.					
3	8—State Excise Duties	44,10,000		44,10,000		
4	9—Stamps	10,48,000	••	10,48,000 .		
5	10—Forest	1,07,16,000	•	1,07,16,000		
6 .	11—Registration	22,99,000		22,99,000		
₹7**	12—Taxes on Vehicles		4,50,000	4,50,000		
8	12A—Sales Tax	26,19,000		26,19,000		
9	13—Other Taxes and Duties	11,20,000	••	11,20,000		

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	1	2		3	
	and the same of th		Sum	s not exceed	ing
	Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	-		Rs.	Rs.	Ra.
c Total.	The second secon	0—Revenue Account of Irrigation, Naviga tion, Embankment and Drainage Works.	_	7	
Rs.	10	17—Interest on Irrigation Works (Com- mercial).	• •	22,85,000	22,85,000
<b>,</b> 01 <b>,00</b> 0		XVII—Irrigation—Working Expenses	) -		
		18—Other Revenue expenditure financed from Ordinary Revenues.		:	
127,000		H—Civil Works and Miscellaneous Public Improvements.			
		51A—Interest on Capital Outlay on Multi- purpose River Schemes.		. ·	
<b>27,</b> 000		51B—Other Revenue expenditure connected with Multipurpose River Schemes.			
	-11	GG—Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.	5,68,34,000	76,69 <b>,000</b>	6,45,03,000
19,000		68—Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
8,000 8,000		68A—Construction of Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
000 000		HH—Capital Account of Civil Works and Miscellaneous Public Improvements out- side the Revenue Account.			•
1000		80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.			
J000		Total—Grant No. 11	5,68,34,000	76,69,000	6,45,03,000

1	2	3			
		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
	EDebt Services.				
12	22—Interest on Debt and other obligations	1,000	3,42,30,000	3,42,31,000	
13	23—Appropriation for Reduction or Avoidance of Debt.		2,08,04,000	2,08,04,000	
	F-Civil Administration.	`			
14	25—General Administration	3,22,98,000	11,70,000	3,34,68,000	
15	27—Administration of Justice	90,14,000	30,55,000	1,20,69,000	
16	28—Jails	1,03,02,000	:.	1,03,02,000	
17	29—Police	7,93,72,000		7,93,72,000	
18	30—Ports and Pilotage	11,07,000		11,07,000	
19	36—Scientific Departments	74,000	••	74,000	
20	37—Education	13,47,95,000	••	13,47,95,000	
21	38—Medical	5,84,49,000	5,000	5,84,54,000	
22	39—Public Health	2,67,46,000	••	<b>2,67,46</b> ,000	
		·			
	40—Agriculture—Agriculture	η .		:	
28 {	FF—Civil Administration—Capital Account outside the Revenue Account.	<b>5,1</b> 0,81,000	0	5,10,81,090	
ł	71—Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account.				
	Total—Grant No. 23	<b>5,</b> 10,81,000	••	5,10,81,000	
:	·				
	F—Givil Administration.			* * * * * * * * * * * * * * * * * * *	
24	40—Agriculture—Fisheries	25,47,000	•	<b>25,47,</b> 000	
25	41—Animal Husbandry	46,50,000		46,50,000	
26	42—Co-operation	1,39,27,000	••	1,39,27,000	

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	e some promoter of the source of		Sur	ns not exceedi	ng
gtal.	Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.
	Å:		Rs.	Rs.	Rs.
2,31,000 3,04,000	<b>1</b>	43—Industries—Industries	]		
,04,000		H—Civil Works and Miscellaneous Public Improvement.			
68,000		52A—Other Revenue Expenditure connected with Electricity Schemes.			
189,000 189,000		XLI—Receipts from Electricity Schemes—Working Expenses.			-
02,000 72,000		HH—Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
107,000	27	53—Capital Outlay on Electricity Schemes met out of Revenue.	3,38,95,000		3,38,95,000
74,000 195,000		FF—Civil Administration—Capital Account outside the Revenue Account.			* i ,
\$54,000 \$46,000		72—Capital Outlay on Industrial Development outside the Revenue Account.		· ,	
4		HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.		-	•
	f +	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.		,	÷ 2
<u>\$1</u> ,000		Total—Grant No. 27	3,38,95,000	••	3,38,95,000
31,000	ſ	F—Givil Administration.	۱		
		43—Industries—Cottage Industries			
	28	FF—Civil Administration—Capital Account Outside the Revenue Account.	1,34,15,000		1,34,15,000
7,000 <u>0</u> 000		72—Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.		·	
7,000		Total—Grant No. 28	1,34,15,000		1,34,15,000
			1		

1	2		3			
		Sun	Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund	Total.		
		Rs.	Rs.	Rs.		
	F—Civil Administration.					
29	43—Industries—Cinchona	34,46,000		34,46,000		
30	47—Miscellaneous Departments—Fire Services.	35,59,000	••	35,59,000		
31	47—Miscellaneous Departments—Excluding Fire Services.	1,48,82,000		1,48,82,000		
		1.2				
	H—Civil Works and Miscellaneous Public Improvements.					
32	50—Civil Works	4,36,37,000	12,47,000	4,48,84,000		
				1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		
	JMiscellaneous.	,				
33	54—Famine	3,84,09,000		3,84,09,000		
34	54B—Privy Purses and allowances of Indian Rulers.	1,44,000	•••	1,44,000		
	55—Superannuation allowances and pensions  JJ—Miscellaneous Capital Account within the Revenue Account.			ř		
35	55A—Commutation of pensions financed from Ordinary Revenues.	1,44,72,000	2,25,000	1,46,97,000		
	JJMiscellaneous Capital Account outside the Revenue Account.					
. [	83—Payments of commuted value of pensions.					
	Total—Grant No. 35	1,44,72,000	2,25,000	1,46,97,000		
	JMiscellaneous.					
36	56—Stationery and Printing	72,32,000		72,32,000		
	57—Miscellaneous—Contributions	1,64,06,000	10,00,000	1,74,06,000		

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ig .	Ten complete		St	ıms not exceed	ling
Total.	Grant INo.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.
Rs.			Rs.	Rs.	Rs.
163.	1	57—Miscellaneous—Other Miscellaneous Expenditure.			
34,46,000 35,59,000	38{	JJ—Miscellaneous Capital Account outside the Revenue Account.	8,74,12,000	1,000	8,74,13,000
1,48,82,000		82—Capital Account of other State Works outside the Revenue Account.			
		Total—Grant No. 38	8,74,12,000	1,000	8,74,13,000
		E—Debt Services.			
48,84,000		22—Interest on Debt and other obligations —Expenditure on displaced persons.			. * .
84,09,000		J—Miscellaneous.			
I <b>,44,0</b> 00		57—Miscellaneous—Expenditure on displaced persons.			
				•	
	<b>3</b> 9	JJ—Miscellaneous Capital Account outside the Revenue Account.	6,12,33,000	14,51,000	6,26,84,000
0,97,000		82—Capital Account of other State Works outside the Revenue Account—Expendi- ture on displaced persons.			0,-0,00,00
		Public Debt.			
		Loans for displaced persons			, i
<sup>8,97,000</sup>		Loans and Advances by State Government.			
		Loans and Advances to displaced persons	ا (ا		
\$32,000 \$06,000		Total—Grant No. 39	6,12,33,000	14,51,000	6,26,84,000
***,000					

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1	2		3				
		S	Sums not exceeding				
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.			
		Rs.	Rs.	Rs.			
	E — Debt Services.						
	22—Interest on Debt and other obligations —Community Development Projects.						
	M—Extraordinary items.						
	63B—Community Development Projects, National Extension Service and Local Development Works.						
	JJMiscellaneous Capital Account outside the Revenue Account.						
40	82—Capital Account of other State Works outside the Revenue Account—Community Development Projects.	$\left  \begin{array}{c} 2,74,81,000 \end{array} \right $	26,05,000	3,00,86,000			
İ	Public Debt.						
	Loans for Community Development Projects.						
ļ	Loans and Advances by State Govern- ment.						
	Loans and Advances under Community Development Projects.	)					
	Total—Grant No. 40	2,74,81,000	26,05,000	3,00,86,000			
	M—Extraordinary items.						
41	63—Extraordinary Charges in India	2,61,42,000		2,61,42,000			
42	64C—Pre-partition Payments	8,00,000		8,00,000			
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.						
43	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account —Damodar Valley Project.	6,90,04,000		6,90,04,000			
44	81—Capital Account of Civil Works outside the Revenue Account.	7,91,55,000	1,45,000	7,93,00,000			

## West Ben. A III of 1959.]

## (Schedule.)

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ding			St	ıms not excee	ding
Total.	Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund	Total.
Rs.			Rs.	Rs.	Rs.
		J—Miscellaneous.			
		XLVIA—Receipts from Road and Water Transport Schemes—Working expenses.			
	45⊀	JJ—Miscellaneous Capital Account outside the Revenue Account.	3,79,55,000	22,20,000	4,01,75,000
3,00,86,000	,	82B—Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.			
3,00,00,000		Total—Grant No. 45	3,79,55,000	22,20,000	4,01,75,00
	46	85A—Capital Outlay on Schemes of Govern- ment Trading.	1	••	
		Public Debt.			İ
		Floating Debt			
00,86,000	477	Loans from Union Government (excluding Loans for displaced persons and Commu- nity Development Projects).	}	14,65,04,000	14,65,04,000
<sup>2</sup> 61,42,000	ا	Other Loans	<u> </u>		
8,00,000		Total—Grant No. 47		14,65,04,000	14,65,04,000
		Loans and Advances by State Government.			
<sup>20</sup> ,04,000	48	Loans and Advances by State Government	4,80,47,000		4,80,47,000
93,00,000		Grand Total	1,19,21,61,001	22,50,68,000	1,41,72,29,001
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